

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:2010
ANSWERED ON:02.12.2002
C AND D GROUP APPOINTMENTS
BALIRAM

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the number of persons employed on temporary basis against Group C and D posts in the Airport Authority of India during the last three years;
- (b) the total length of service of each of these employees without or with break indicating the monthly salary paid to each of them; and
- (c) the steps being taken by the Government to fill up the above posts on permanent basis?

Answer

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI SHRIPAD YESSO NAIK)

- (a):- 242 number of persons in Group `C` and none in Group `D` have been employed on temporary basis. 86 persons in Group `C` and 28 in Group `D` have been employed on adhoc basis.
- (b):- The material is being collected and will be laid on the table of the House.
- (c):- As per Recruitment and Promotion rules, the temporary appointees are considered for permanent appointment on successful completion of probation period of two years. As regards adhoc appointments, these are made due to exigencies of work necessitated by additional construction activities, and are dispensed with on completion of the activities.